CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 48/MP/2025

Subject	:	Petition for approval of input price of coal supplied from Pakri Brawadih mine for tariff period from 2024-29.
Petitioner	:	NTPC
Respondent	:	BSPHCL and 43 ors.
Date of Hearing	:	**3.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Ms. Swapna Seshadri, Advocate, NTPC Ms. Ritu Apurva, Advocate, NTPC Ms. Pragya Pushkar, Advocate, NTPC Shri Puneeth Ganapathy, Advocate, Bihar Discoms Shri Naman Kumar, Advocate, Bihar Discoms Shri Varun K Chopra, Advocate, MPPMCL Shri Rahul Tomar, Advocate, MPPMCL Shri Dipu Kumar Jha, Advocate, MPPMCL Ms. Anusha Nagarajan, Advocate, TNPDCL Shri Rahul Ranjan, Advocate, TNPDCL Ms. Bhargavi Kannan, Advocate, BRPL and BYPL Ms. Kavya Sarin, Advocate, BRPL and BYPL

Record of Proceedings

The matter was called out for hearing through virtual mode along with Petition No. 1020/MP/2025.

2. During the hearing, the learned counsel for the Respondents, BRPL, BYPL and TNPDCL, sought time to file their respective replies. In response, the Learned counsel for the Petitioner sought further time to file its rejoinder to the replies sought to be filed. The learned counsel for the Respondents, Bihar Discoms, requested an opportunity for oral submissions in the matter.

3. After considering the submissions of the parties, the Commission permitted the Respondents, BRPL, BYPL and TNPDCL to file their replies on or before **30.11.2026,** after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **14.12.2026**.

4. The Petition shall be listed for hearing, along with Petition No. 1020/MP/2025, on **7.1.2027**.

By order of the Commission

Sd/-
(Monojit Sehrawat)
Deputy Chief (Law)